Bench No. I

Name of the Company

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.81/2017 C.P-894/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Diabari Tea Company Ltd.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

			Winding up	
Under Section		433,434		
SI. No.	Represer	ignation of Authorized Itative (IN CAPITAL LETTERS)	Appearing on behalf of operational corporate ore ditor / Appeloant	Signature with date
[1].	mathu	Sudbin Sarkar Advocate		Princita Brottacha Advocate
			ORDER	13/07/17

Ld. Counsels for the petitioner informed that arguing Sr. Counsel is not present and express her inability whether compliance of the earlier order dated 03/07/2017 has been made or not.

Petitioner is directed to comply with the order dated 03/07/2017 within 7 days.

List the matter on 26/07/2017.

(Vijai Pratap Singh) Member (J)